Member's Bill and Resolutions presented to the House on the 13th August, 1968."

MR. DEPUTY-SPEAKER : The question is :

"That this House agrees with the Thirty-fifth Reports of the Committee on Private Members' Bill and Resolutions presented to the House on the 13th August, 1968."

The motion was adopted

15·0½ hrs.

RESOLUTION RE : RURAL HOUSING DEVELOPMENT *contd.*

MR. DEPUTY-SPEAKER : The House will now take up further consideration of Mr. Tapuriah's resolution regarding rural housing. We have taken 45 minutes already and about 45 minutes still remain. I am told the hon. Minister will take about 15 minutes. So, we have half an hour at our disposal.

SHRI RANDHIR SINGH (Rohtak) : This is the most important resolution. The time may be extended..(*Interruptions.*) It affects 400 million rural people.

MR. DEPUTY-SPEAKER : Not more than fifteen minutes could be taken in addition to the time allotted. There is the second resolution.

SHRI S. K. TAPURIAH (Pali) : The other Resolution can be moved and kept alive.

MR. DEPUTY-SPEAKER : The maximum extension that can be given at the discretion of the Chair is only half an hour. If the time is extended, we shall have only an hour and fifteen minutes—not more than that. Now, Shri Kalita.

SHRI DHIRESHWAR KALITA (Gauhati) : Mr. Tapuriah was not present when I spoke. I congratulated him for raising a discussion on rural housing..(*Interruptions.*)

15-03 hrs.

[SHRI THIRUMALA RAO *in the chair*]

श्री रणधीर सिंह : यह बड़ा इम्पार्टेन्ट रेजोल्यूशन है। राव साहब कहते हैं कि हम 45 करोड़ लोगों को मकान देंगे। इसके लिए ज्यादा टाइम होना चाहिए।

SHRI DHIRESWAR KALITA : I was referring to the condition of housing in the industrial belt, specially coal mines area, to which group of industry I understand Mr. Tapuriah belongs. The Government has not forced the industrialists in these areas to build houses for the workers. Now what is happening in the rural areas ? What is the condition of houses in rural India ? Generally people are coming to Delhi from the villages and work here as cobblers, etc. and they take some shelter. They are all useful to the life in Delhi. But we are evicting them from Delhi as unauthorised persons. Government were good enough to pass a Bill in this House the other day to evict these persons without providing them any shelter and accommodation.

Sir, I come from Assam and I know the conditions in my State. I do not know how much money the Government of India have allotted for the poor State of Assam. As for as I could see, not a single rupee has been spent on rural housing by the State or the Central Government. In Assam, we in the villages construct our houses with some thatches collected from the forests. Not even GI sheets are available. As is well known, the thatches are very sensitive to fire. In certain other States such as UP and Bihar also I have seen that the village people construct their houses with thatches made out of some tree leaves. These are very sensitive to fire.

I would like to know whether Government have any scheme to provide GI sheets or asbestos sheets to the rural people at a low cost. As far as I understand, even asbestos sheets cost Rs. 300 per bundle. So far as the GI sheets are concerned, the control has been lifted by Government, but we find that the prices are also increasing. Not even the rural people but even the middle income group people cannot build any house. The cost of building a house has increased so much, that not only rural people but even the middle income group people cannot construct houses for accommodating their family members.

[Shri Dhireswar Kalita]

I would submit that under the rural housing scheme the Government of India should allot some money to every State. This money can be given as loans to the village people through the village panchayats, on easy terms with less interest rates. Government sould formulate their scheme in such a way that the money would ultimately be allotted to the village panchayats for this purpose.

Again, I would point out that in the villages there are two categories of people. One is agricultural labour. The agricultural labourers have got no land and, therefore, they cannot offer any land as security for getting loan. Government will not give any advance to them if they cannot offer any security, and they cannot offer any security because they have no land to offer as security. The result is that the agricultural labourer cannot get even Rs. 20 or 50. So, Government should see that the agricultural labourers get the money through the village panchayats without their having to offer any security.

With these words, I would submit that the Government of India should immediately take up the rural housing programme under the Fourth plan and the Annual Plan so that the rural people of our country do not suffer for want of accommodation and for want of housing in our country.

MR. CHAIRMAN : Now, Shri Inder J. Malhotra.

श्री देवराव पाटिल (यवतमाल) : सभापति महोदय, ...

MR. CHAIRMAN : Here is a list before me from which I have to pick up the names.

श्री देवराव पाटिल : उपाध्यक्ष महोदय ने मुझे पुकारा था। This is very unfair. I had been called first.

MR. CHAIRMAN : Order, order. It is not fair to tell me that I have been unfair. It is not that I have any particular friends or foes.

SHRI DEORAO PATIL : Shri Dhireswar Kalita was on his legs on that day. सभा को मालूम है कि मुझे पुकारा गया था लेकिन चूंकि मि० कालिता को अपनी स्पीच समाप्त करनी थी इसलिए मैं बैठ गया।

MR. CHAIRMAN : I do not know all those things.

श्री देवराव पाटिल : हमारी बात आप नहीं सुनते हैं।

MR. CHAIRMAN : The hon. Member should await his chance. He should not lose his temper in this manner.

श्री देवराव पाटिल : जब भी देहातियों और किसानों का कोई प्रश्न होता है तो उसको उठाने की इजाजत इस हाउस में नहीं मिलती है।

I was in possession of the House at that time.

श्री रणधीर सिंह : यह रूरल एरियाज की बात है इसलिए रूरल एरियाज के एम० पीज़ ही बोलें, यह ठीक बात है।

SHRI INDER J. MALHOTRA (Jammu): If you like, let him speak. (*Interruptions*).

MR. CHAIRMAN : I have called Shri Inder J. Malhotra. Let him speak now.

SHRI INDER J. MALHOTRA : This is a resolution on which there cannot be two opinions in regard to its importance and significance. Right from the beginning when we started with the development of this country, emphasis has all along been laid on the general rural development and especially the rural housing development projects. But, unfortunately, our complaint is that neither the Central Govenment nor the State Government have given this problem the attention which it deserves.

As compared with allocation of funds for various other projects undertaken in the rural areas, I am afraid that only very meagre sums have been allotted by the Central and State Governments specifically to the rural housing programme.

As far as the general development of the country is concerned, for most of the things, we depend upon our rural population. If we want that we should progress and we

should have greater agricultural production in this country, we have to rely upon the rural population.

The housing problem in the rural areas has become so acute that especially after Independence all of us thought that the phase of rural India would change. But how can the living conditions in the rural areas be improved unless rural housing development projects are taken up and rural housing is improved ? I do not plead that there should be pucca houses in the rural areas, but I do expect from this Government that certain projects should be undertaken for improving the present type of houses which are built in the rural areas and more funds should be allotted for this purpose and more attention should be paid by the Central and State Governments towards this problem.

With these words, I support the resolution.

श्री एस० एम० जोशी (पूना) : सभापति महोदय, सदन के सामने जो संकल्प पेश है उसका समर्थन करते हुए मुझे खुशी हो रही है। मैं समझता हूं कि अभी तक हमारे शासन का और हम लोगों का ध्यान इस समस्या की तरफ़ नहीं गया है। यह एक बड़ी समस्या है और इस को लेकर हम अपना कदम आगे बढ़ायेंगे तो बहुत सारी बातें उसमें से निकल सकती हैं।

एक बात तो यह है कि हम लोग इस देश में सामाजिक परिवर्तन लाना चाहते हैं मगर सामाजिक परिवर्तन लाने के लिए जो जरिए हैं उनको खोजने में हम पीछे रहते हैं। मैंने देखा है कि देहातों में भी जो मकान होते हैं, बस्तियां होती हैं वह अभी भी जाति के हिसाब से बन रही हैं। कम से कम महाराष्ट्र में मैंने देखा है कि जितने भी शडयूल्ड कास्ट्स के लोग हैं उनकी बस्ती कहीं अलग जगह रहेगी और नौन शैडयूल्ड कास्ट्स लोग कहीं दूसरी जगह रहेंगे। इस तरीक़े से अभी भी हमारा समाज जाति के आधार पर बटा हुआ है। हम अगर बगैर जाति का खयाल किये इस ग्राम आवास विकास के प्रोग्राम को अपने हाथ में ले लें तो इतना ही नहीं होगा कि हम एक अच्छे कार्य को पूरा करेंगे बल्कि हम देश में एक सामाजिक क्रांति की लहर ले आयेंगे। हम अपने ग्रामीण जीवन को दूसरे ढांचे में ढाल सकते हैं। जब किसी एक ग्राम में हम हाउसिंग के लिए कुछ पैसा खर्च करने का तय करेंगे तब उसमें हम यह भी शर्त लगा सकते हैं कि उसके अन्तर्गत ऐसे लोगों के लिए घर बनायेंगे जो कि एक जगह साथ में रहने के लिए तैयार होंगे। अभी हाल में महाराष्ट्र में कोयना विपत्ति आई थी तो मैं ने इस सदन में यह चीज रखी थी कि आज मौका है जबकि हम अपने नये ग्राम बनायेंगे, वहां जब हम अपने घर बनायेंगे तो उन को दुबारा इस जातिवाद के आधार पर नहीं बांटना चाहिए और सब लोगों को एक साथ मिल कर रहना लाजमी करेंगे और इस तरह से अगर हम यह रूरल हाउसिंग का प्रोग्राम करेंगे तो देश में सामाजिक परिवर्तन और क्रांति लाने का भी यह एक जरिया हो सकता है। दूसरी बात यह है कि बहुत से शिक्षित लोग देहातों में रहना पसन्द नहीं करते हैं। जब हम ने अपने देश में शिक्षा के लिए इतनी कोशिश की है तो उसी के साथ हमें गांवों में सोशल एमनिटीज भी मुहैय्या करने की कोशिश करनी चाहिए। अभी चूंकि देहातों में मामूली सोशल एमैनिटीज भी नहीं मिलती है इसलिए शिक्षा पाने के बाद कोई भी लड़का देहात में रहना पसन्द नहीं करता है। हमें अपने ग्रामों को सुधारना चाहिए और उन्हें ऐसा बनाना चाहिए ताकि लोग वहां रहना पसन्द करें। जाहिर है कि जब तक गांवों म रहने के लिए अच्छे घरों की व्यवस्था नहीं होगी कोई भी शिक्षित नवयुवक वहां पर नहीं रहना चाहेंगे।

हमारे देश में शहरों और गांवों में बेरोजगारी फैली हुई है। गांवों में खास तौर से काफी बेरोजगारी है। जरूरत इस बात की है कि हम उन बेरोजगारों को काम दें, उन के टलेंट्स को इस तरह से ऐक्सप्लाएट करें कि

[श्री एस० एम० जोशी]

वह हमारे देश के लिए एसट्स साबित हों और देश में से बेरोजगारी दूर होकर देश में हम धन को बढ़ा सकें। यह कहा जा सकता है कि इसमें जो रुपया पैसा हम खर्च करेंगे तो उससे इनफ्लेश्नरी प्रैशर आ जायेगा लेकिन उसके पेट में से जो और बहुत सी दूसरी चीजें निकल आती हैं उन से तो वह अच्छे ही रहेंगे। इसलिए मैं समझता हूं कि यह जो प्रस्ताव है वह बहुत महत्व वाला है और हुकूमत को इस प्रस्ताव को मान लेना चाहिए। यह एक नौन कंट्रोवर्शियल चीज़ है। इसके ऊपर किसी को भी मतभेद नहीं हो सकता है। क्या कोई कांग्रेस का आदमी यह कहेगा कि ग्रामों में लोगों के रहने के लिए अच्छे घर न हों? मैं आशा करता हूं कि सभी ओर से इसे व्यापक समर्थन मिलेगा और मंत्री महोदय इस प्रस्ताव को स्वीकर कर लेंगे और यह नहीं कहेंगे कि प्रस्तावक महोदय अभी अपने इस प्रस्ताव को वापिस ले लें हम इस पर बाद में विचार करेंगे। मंत्री महोदय को इस प्रस्ताव को मान लेना चाहिए क्योंकि जैसा मैंने शुरू में कहा यह निर्विवाद रूप से एक अच्छा व सही क़दम है और इसके जरिए देश में एक स्वस्थ क्रांति लाई जा सकेगी। मैं इस प्रस्ताव का पुरजोर समर्थन करता हूं।

श्री देवराव पाटिल (यवतमाल): सभापति महोदय, श्री सुरेन्द्र कुमार तापड़िया ग्राम आवास विकास के सम्बन्ध में प्राथमिकता देने का जो प्रस्ताव सदन के सामने विचारार्थ लाये हैं मैं उस का पुरजोर समर्थन करता हूं।

समाज में मेहनत करने वाले और मेहनत न करने वाले दो वर्ग विद्यमान हैं। मुझे बड़े दुःख के साथ यह कहना पड़ता है कि अभी तक मेहनत करने वाला जो वर्ग है उसकी स्थिति सुधारने के बारे में कुछ भी प्रगति नहीं हो पाई है और इस बारे में यह आवास मंत्रालय भी कोई अपवाद नहीं है। आवास की बात को छोड़ दीजिये लेकिन आवास की जो स्कीम है, खेतिहर मजदूरों को मकान के लिये स्थान देने की जो स्कीम है उस के बारे में भी बिलकुल प्रगति नहीं हुई है। हाउस-साइट्स फौर लैण्डलैस और जय जवान और जय किसान की बात यहां की जाती है लेकिन हकीकत यह है कि उन को मकान बनाने के लिए जगह भी मुहैय्या नहीं की जाती है।

मैं पहली और दूसरी पंचवर्षीय योजना की बात नहीं कहता लेकिन तीसरी पंचवर्षीय योजना में रूरल हाउसिंग में मकान के लिये स्थान देने के लिए जो प्राविज़न किया गया था उसके बारे में भी अगर देखा जाय तो सन् 1962 से अभी तक कोई प्रगति नहीं हुई है।

इसके लिये 100 परसेन्ट ग्रान्ट उन लोगों को दी जाती है। अगर किसी को जगह नहीं दी जा सकती तो उन को उस की पूरी कास्ट मिलती है। यानी फ्री जगह उन को मिलनी चाहिए। लेकिन इस बारे में भी कुछ प्रगति नहीं हुई है। आप को मालूम होगा कि चाहे अनाज उत्पादन के बारे में हो या किसी और विकास कार्य के बारे में हो उन्होंने काफी कष्ट उठाया है। अनाज जो उगता है वह ऊपर के पानी से नहीं उगता है। ऐग्रीकल्चरल लेबर जब खेती का काम करती है, जब अपना पसीना बहाती है तब उस पसीने से क्राप आती है। लेकिन उस को मकान के लिये स्थान देने का काम इस गवर्नमेन्ट ने नहीं किया है। मैं एस्टिमेट्स कमेटी का एक ही रिमार्क आप के सामने पढ़ देता हूं। इस से मालूम हो जायेगा कि इस बारे में क्या प्रगति हुई है। रिपोर्ट कहती है कि :

> "The committee are unhappy to observe that there has practically been no progress in providing houses for land less agricultural workers in the villages, although the scheme was introduced about 6 years ago in 1962. It is regrettable that none of the States and Union

Territories have taken up the scheme seriously. While no action has been taken to introduce the scheme by the majority of the States, the progress in the four States which are implementing it is far from satisfactory."

इस तरह की कई स्टेट्स हैं। महाराष्ट्र सरीखी प्रोग्रेसिव स्टेट के बारे में मैंने प्रश्न पूछा था उसके बारे में इस में बतलाया है कि :

"Under the village housing projects scheme, agricultural workers are eligible for loan for construction or improvement of houses. The scheme also provides for allotment of free house-sites to landless agricultural workers. The Central Government gives 100% grant to the State Governments for this purpose. According to progrees reported in September, 1967, the State Government had not yet taken up this programme for implementation."

यह एक ही स्टेट की बात नहीं है। इस में पेज 97 पर दिया है कि आंध्र प्रदेश—निल, असम—कुछ नहीं, बिहार—बिल्कुल नहीं, गुजरात ने स्कीम नहीं लिया, महाराष्ट्र—निल। यानी जो खेतिहर मजदूर हैं उन के लिये जो स्कीम बनाई गई है उस के सम्बन्ध में कुछ नहीं किया गया है। शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्ज के बारे में फर्स्ट और सेकेन्ड तथा थर्ड प्लैन में मकान के लिये जो प्राविजन किया गया था, उसके सब फिगर्स में देना नहीं चाहता, लेकिन गवर्नमेन्ट की जो रिपोर्ट है उसके मुताबिक 33 या 34 लाख लोगों को लैन्डलेस लेबरर्स को मकान देने का प्राविजन था, लेकिन उन्होंने 2 लाख लोगों को मकान देने का प्रबन्ध किया है। 34 लाख परिवार थे अगर उन में से 6 सालों में 2 लाख लोगों को हाउसेज दिये जाते हैं तो यह प्रोग्राम कहां तक चल पायेगा? जिन लोगों के पास रहने के लिये स्थान भी नहीं हैं वह कैसे कह पायेंगे कि वह भारत के नागरिक हैं। जब उन से कोई पूछता है कि कहां रहते हो और वे कहते हैं कि हमारे पास मकान नहीं हैं और रहने के लिये स्थान भी नहीं है, जहां हम रह सके तो हम को बड़ी ग्लानि होती है उन को जमीदार के घर में या उसके आश्रय में रहना पड़ता है। यह तो मैं ने आप को इस स्कीम के बारे में बतलाया।

अब आवास की जो स्कीम हैं उसके बारे में बतला कर मैं अपनी बात समाप्त करूंगा। आवास की योजना बहुत ही महत्वपूर्ण है। आवास की स्थिति में सुधार अनेक दृष्टियों से महत्वपूर्ण है क्योंकि इस से लोगों का जीवन स्तर ऊंचा उठेगा। जैसा श्री तापड़िया ने कहा, इससे लोगों को काम का अधिक अवसर मिलेगा। ग्रामीण जीवन को एक नया रूप देने में इस का बड़ा महत्वपूर्ण स्थान है।

एक और बात है। आप महालोनोबिस कमेटी की रिपोर्ट में देखेंगे कि देश की नेशनल इनकम बढ़ी और पर-कैपिटा इनकम भी बढ़ी है। लेकिन उस में यदि कोई अपवाद है तो खेतिहर मजदूर है। उन के लिये न तो नेशनल इनकम बढ़ी है और न पर-कैपिटा इनकम बढ़ी है। उस समाज को जो डेली वेजेज मिलती है वह उनके खाने के लिये ही पूरी नहीं होती, फिर वह मकान कैसे बना सकते हैं? इसलिये आज सख्त जरूरत है कि गवर्नमेन्ट रूरल हाउसिंग का कोई प्रोग्राम बनाये इन लोगों के लिये। मैं चाहता हूं कि जो बड़े लोग हैं, जो एक लाख रुपये के मकान शहरों में बनाते हैं, उन पर रोक लगाई जानी चाहिये। साथ ही जो एक लाख रुपये का मकान शहरों में बनाते ह उन पर टैक्स लगाया जाये। वह गवर्नमेन्ट को टैक्स दें और उस से जो रुपया मिले उसको रूरल आवास योजना पर खर्च किया जाये। मैं नहीं समझता कि गवर्नमेन्ट ने आज तक कुछ भी इस के बारे में किया है। श्री तापड़िया ने कहा कि इस सम्बन्ध में कुछ भी प्रगति नहीं हुई है। मैं बतलाना चाहता हूं कि गवर्नमेंट की जो 1966 की रिपोर्ट है उसके अनुसार शहरी क्षेत्रों में 114 लाख मकानों की कमी थी और ग्रामीण क्षेत्रों में 627 लाख मकानों की कमी थी। गवर्नमेन्ट की ही रिपोर्ट के

[श्री देवराव पाटिल]

अनुसार 113 लाख परिवारों के पास अपने कोई मकान नहीं थे। उनके पास खुद का मकान होने की बात तो छोड़ दीजिये, कई ऐसे परिवार हैं जिन के पास खुद के मकान के लिये स्थान भी नहीं हैं। इस में इतनी धीमी प्रगति हुई है।

जैसा मैंने कहा जब यह सोचा गया कि किन गांवों को सर्वेक्षण करने के लिये लिया जाय तब स्कीम यह बनाई गई कि 3700 गांवों का सर्वे किया जायेगा, लेकिन सर्वेक्षण किया गया कुल 1600 गांवों में। तीसरी योजना में जब इस स्कीम को लागू किया गया तब 5,000 गांवों का टार्गेट रखा गया। लेकिन तीसरी पंचवर्षीय योजना के अन्त तक केवल 2913 गांवों में ही लागू की गई। इस तरह से करीब 42 प्रतिशत का शार्टफाल हुआ। मकान बनाने के प्रोग्राम में दूसरी और तीसरी योजना में कुल 2 लाख 58 हजार मकान बनाने थे, लेकिन गवर्नमेन्ट ने बनवाये सिर्फ 25,188। यहां पर भी शार्टफाल 40 परसेन्ट का हुआ।

अगर ऋण देने के बारे में देखा जाये तो ग्रामीणों को सेकेन्ड प्लेन और थर्ड प्लेन में 9 करोड़ और 7.85 करोड़ रु० देने की स्कीम थी। लेकिन इस पर खर्च कितना हुआ? उस में भी 62 और 65 परसेन्ट का शार्टफाल हुआ। इस तरह से इस स्कीम का कोई असर देहाती क्षेत्रों में नहीं हुआ है और कोई भी स्कीम देहात में नहीं चलती है। मेरे कहने का तात्पर्य यह है कि जो बड़ी आय वाले लोग हैं उनसे कई गना ध्यान इस स्कीम की ओर देने की जरूरत है? क्योंकि वह खेतिहर मजदूर लोग मकान तैयार नहीं कर सकते इतनी कम उन की आमदनी है। जब तक गवर्नमेन्ट उन को मदद नहीं करती वह खुद मकान नहीं बना सकते। अगर देहातों की यह समस्या हल नहीं होगी और जो चौथा प्लान आने वाला है उन में हर एक व्यक्ति की बुनियादी जरूरतें पूरी होने का आश्वासन यदि नहीं मिलता और अल्प स्तर के जो लोग हैं उनके भोजन, वस्त्र और मकानों की मांग पूरी नहीं होती, तो सर्वसाधारण लोगों के लिये विकास की प्रगति और पंचवर्षीय योजना निरर्थक हो जायेगी।

SHRI D. N. TIWARY (Gopalganj) : Before you call members, I would request you to see that members from every state are called.

SHRI RANDHIR SINGH : It is a question of national importance.

MR. CHAIRMAN : You can ask for extension of time. But don't ask me to compress 100 speakers within 1 hour. The Deputy-Speaker has given an indication that a little more time may be given if members want.

SHRI RANDHIR SINGH : Please extend the time.

MR. CHAIRMAN : I am trying my best to give representation to all the States. I would request members to finish in 5 minutes and not repeat the arguments already advanced.

Mr. Berwa.

श्री ओंकार लाल बेरवा : (कोटा) : सभापति महोदय, यह जो प्रस्ताव आया है इसका मैं समर्थन करता हूं। ऐसा मालूम पड़ता है कि ये जो मकान हैं ये कुछ समय के बाद सरकार के किसी काम नहीं आएंगे। इसका कारण यह है कि यह सरकार परिवार नियोजन पर बड़ा जोर दे रही है। जब आदमी घटते चले जायेंगे तो इन मकानों में आगे चल कर कौन रहेगा। मैंने एक रिपोर्ट में पढ़ा है कि इसी साल में एक करोड़ बीस लाख आदमी कम हुए हैं। अब आप समझ लो कि पन्द्रह बीस साल में सारे बूढ़े बूढ़े तो खत्म हो जायेंगे और नए पैदा नहीं होंगे तो मकान खाली रहेंगे या नहीं रहेंगे। यह है स्कीम जोकि सरकार ने सोच रखी है। इस निकम्मी सरकार ने 125 करोड़ रुपया परिवार नियोजन पर खर्च किया है। लेकिन गांवों में जैसी मकानों की दशा है, वहां पर आने जाने

के लिए कोई सड़कें नहीं हैं, रास्ते नहीं हैं, उनकी तरफ इसका ध्यान नहीं गया है। मंत्री महोदय अगर कभी गांव में आते भी हैं तो घोड़ी ले कर जाते हैं। पैदल ये जा नहीं सकते हैं। या फिर कार में जाते हैं। दिल्ली का हाल यह है कि जो पार्लिमेन्ट स्ट्रीट है इसको अगर आप खोद कर देख लें तो आप को पता चलेगा कि इस पर हर साल तीन इंच मोटी डामर की परत चढ़ाई जाती है। यही पैसा अगर गांवों में लगा दिया जाए तो आप अन्दाजा लगा सकते हैं कि वहां कितने मकान बन सकते हैं।

अब जो मकान वहां पर बने भी हैं उनकी हालत को आप देखें। सरकार ने हैल्थ सेन्टर बनाये हैं। वहां लोग जाते ही नहीं हैं। उन में गधे बंधते हैं यही हाल बच्चों को पढ़ाने के लिए जो स्कूल बनाये गए हैं उनका है।

चित्तौड़गढ़ में इन्होंने थोड़े से मकान बनाये थे। आप जा कर देख लो कि उनकी हालत क्या है। लोहारों के लिए इनको बनाया गया था। वे बेचारे अब भी गाड़ियों पर चल रहे हैं। इन कांग्रेसी नेताओं ने खूब गुलछर्रे उड़ाये और वहां उन लोगों को कह दिया कि आपका मारवाड़ का इलाका आजाद हो गया है। हमने आपके लिए मकान बना दिये हैं।

यही हाल भीलवाड़े का राजस्थान में है। वहां भी कुछ मकान बनाये गये थे। आप हाई वे पर जा कर इनको देख सकते हैं। इनको बने हुए तीन साल हो गए हैं लेकिन कोई इनमें रहता ही नहीं है। ये धराशायी हो रहे हैं।

जहां तक पैसा खर्च करने की बात है केन्द्रीय सरकार राजस्थान को पांच करोड़ रुपया देती है लेकिन राजस्थान सरकार उसमें से एक करोड़ भी खर्च नहीं करती है। ऊल जलूल कामों में रुपया खर्च कर दिया जाता है।

शैड्यूल्ड कास्ट्स के जो मकान हैं उनकी हालत को आप देखें। उनको साढ़े सात सौ रुपये मकान बनाने के लिए दिये जाते हैं और वे भी चार पांच साल में जबकि साढ़े सात सौ मिनिस्टरों की कार पालिस करने में खर्च हो जाते हैं। उनकी जो दयनीय स्थिति है उसकी ओर आपका ध्यान जाना चाहिये।

मैं एक सुझाव देना चाहता हूं। गांवों से जितनी इनकम होती है, जितना रेवेन्यू आता है, वह सारे का सारा गांव में ही रखा जाए। उससे गांवों में मकान और सड़कें बनाई जाएं। लेकिन अगर ऐसा किया गया तो राज्य सरकारों का काम कैसे चलेगा? राज्य सरकारें केन्द्रीय सरकार को दिवालिया बताती हैं और केन्द्रीय सरकार राज्य सरकारों को दिवालिया बताती है। ये सरकारें क्या मकान बनायेंगी। गांवों में जाने के लिए सड़कें नहीं हैं, पीने के लिए पानी के कुंए नहीं हैं। फिर आप कैसे आशा कर सकते हैं कि गांव सरसब्ज हो सकते हैं। गांवों के आदमी शहरों की तरफ दौड़ते हैं। उनको शहरों की चमचमाहट दिखाई देती है और उससे वे आकर्षित होते हैं और शहरों में आकर बसना पसन्द करते हैं। हमें देखना होगा कि वे गांवों को छोड़ कर क्यों शहरों की तरफ भाग आते हैं? अगर गांवों के अन्दर ही कारखाना स्थापित कर दिया जाए तो आप देखेंगे कि वे शहरों में आना नहीं चाहेंगे क्योंकि तब उनको वहीं पर रोजगार के साधन उपलब्ध हो सकते हैं। लेकिन आज आपकी नीति क्या है? आपकी नीति यह है कि अगर दिल्ली में सौ फैक्ट्रियां हैं तो एक फैक्ट्री और लगा दो। हजार अगर मिलें तो एक मिल और लगा दो।

अभी बूंदी में एक सिमेन्ट फैक्ट्री खुलने वाली थी। उसको अब कहीं और आप ले गए हैं। ऐसी अवस्था में कैसे लोग गांवों में रहना पसन्द कर सकते हैं? आज होता यह है कि जहां के और जिस इलाके के कांग्रेसी

[श्री ओंकार लाल बेरवा]

मिनिस्टर होते हैं वहां पर तो जरूर कुछ रूरल एरियाज में सड़कें बनने की उम्मीद हो सकती है लेकिन जिस इलाके का कोई मिनिस्टर नहीं होता है उसको कोई पूछता तक नहीं है। वोट लेने के लिए तो ये कांग्रेसी पहुंच जाते हैं लेकिन जब काम करने का वक्त आता है तो गांवों में जाकर शक्ल तक नहीं दिखाते हैं। चुनाव में इसके हथकंडे आप देखें। तब ये कहते हैं कि हम नहरें आपके लिए खोदेंगे, पानी आपको देंगे, स्कूल आपके लिए बना देंगे, इतने मकान बना देंगे और दुनिया भर की अंट शंट बातें करते हैं। लेकिन जब एक बार चुन लिये जाते हैं तो फिर पांच साल तक गांव में जा कर मुंह तक नहीं दिखाते हैं। ये जानते हैं कि ये गांवों में जायेंगे तो गांव वाले इन पर धूल फेंकेंगे, पत्थर फेंकेंगे और इन से जवाब तलब करेंगे कि तुम ने क्या किया है। गांव में जा कर ये खड़े नहीं हो सकते हैं। हमारे यहां तो यह हाल है कि जो एक दफा मिनिस्टर बन जाता है वह गांवों में दुबारा नहीं जाता है। दिल्ली की हालत क्या है, यह मुझे मालूम नहीं है। हमारे राजस्थान में तो इसी तरह से इनका स्वागत होता है। उन्होंने गांव वालों के लिए कुछ काम नहीं किया है।

आप राजस्थान में मकानों की बात करते हैं, रूरल एरियाज में मकान बनाने की बात करते हैं लेकिन हमारे मिनिस्टर साहब आज तक एम पीज तक के लिए इतने दिन हो गए हैं मकानों की जमीन तक नहीं दिला सके हैं। गांवों में इनकों क्या मिलेगा और क्या ये लोगों के लिए कर देंगे, क्या ये मकान बना देंगे। यह बात मेरी समझ में तो आती नहीं है। गांवों में रास्ते आने जाने के लिए नहीं है। नेहरूजी कहा करते थे कि बच्चों की पढ़ाई गांवों के पेड़ों के नीचे हो। लेकिन जहां पर पेड़ों की छाया तक बच्चों को नसीब नहीं होती है वहां बच्चे क्या पढ़ सकते हैं। राजस्थान का हाल तो यही है। वहां पर पेड़ भी नहीं हैं।

मैं सुझाव देना चाहता हूं कि हमारे रेवेन्यू की जो इनकम है उसका इस्तेमाल गांवों के अन्दर ही होना चाहिये और उससे कांग्रेसी नेताओं को मौज उड़ाने की इजाजत नहीं होनी चाहिये। उस पैसे को वहीं रखा जाए और गांवों के डिवेलेपमेन्ट में ही उसको खर्च किया जाए।

श्री क० ना० तिवारी (बेतिया) : तापड़िया साहब ने जो रेजोल्यूशन पेश किया है इसका मैं स्वागत करता हूं। इस स्कीम को हाथ में लेने से सब से बड़ा लाभ यह होगा कि हमारे यहां गांवों में अनएम्प्लायमेन्ट का प्राब्लेम साल्व होगा। मकान बनाने के लिए किन-किन चीजों की जरूरत पड़ती है? लकड़ी की पड़ती है, ईंटों की पड़ती है, कोयले की पड़ती है, सिमेन्ट की पड़ती है। इन सब कामों को जो करने वाले लोग हैं अगर मकान बनें तो उनको रोजगार मिलेगा और हमारा प्रोडक्शन लोहे का, कोयले आदि का बढ़ेगा और रूरल एरियाज में जो बेरोजगारी हैं वह दूर होगी। कारण यह है कि मिट्टी ढोने वाले लोगों को, जमीन खोदने वाले लोगों को, ईंट ढोने वाले और बनाने वाले लोगों को काम मिलेगा। यह स्कीम बेरोजगारी की समस्या को हल करने के लिए बहुत अच्छी है और मैं कहूंगा कि सब से अच्छी है।

इसके साथ साथ मैं यह भी निवेदन करना चाहता हूं कि लाइफ इनश्योरेन्स का जो पैसा होता है आजकल वह ज्यादा तर शहरों में खर्च होता है, शहर वालों को ही मकान बनाने के लिए कर्जे मिलते हैं। देहातों से लाइफ इनश्योरेन्स की बहुत बड़ी रकम आती है लेकिन वह खर्च शहरों के लोगों पर हो जाती है मैं चाहता हूं कि लाइफ इनश्योरेन्स का जो पैसा हो वह देहातों में भी मकान बनाने पर लगना चाहिये। वह पैसा देहात वालों को भी मकान बनाने के लिए दिया जाना चाहिये।

सेन्ट्रल गवर्नमेन्ट भी इस काम में एड देती है और लोअर इनकम वालों के लिए या मिडिल इनकम वालों के लिए वह पैसा खर्च करती है। उस खर्च में कुछ पैसा प्राविंशल गवर्नमेन्ट का होता है। शर्त यह रहती है कि अगर प्राविंशल गवर्नमेन्ट अपने हिस्से का पैसा दे दे तभी सेन्ट्रल गवर्नमेन्ट अपना शेयर देती है वर्ना नहीं देती है। इस तरह से कई बार सेन्ट्रल गवर्नमेन्ट का जो शेयर होता है वह खर्च नहीं होता है। मैं चाहता हूं कि एक सेन्ट्रल स्कीम इसके बारे में होनी चाहिये ताकि गांव वालों को भी, लोअर इनकम ग्रुप वालों को भी, मिडल इनकम ग्रुप वालों को भी तथा दूसरे लोगों को समय पर कर्ज मिल सके। यह मैं इसलिए कहता हूं कि देहातों में मकानों की हालत अच्छी नहीं है। जैसे और भाइयों ने कहा है इन की जरूरतों से खाने कपड़े की जरूरत के बाद स्वस्थ रहने के लिए उसको मकान की जरूरत होती है और उसकी यह आवश्यकता पूरी न हो तो उसको तरह तरह की बीमारियां आ घेरती हैं, तरह तरह की परेशानियों का उसको सामना करना पड़ता है।

मैं चाहता हूं कि केन्द्रीय सरकार इस स्कीम को मान ले और अगर इसके लिए फंड्स नहीं हैं तो मैं समझता हूं कि दूसरे फंड्स से रुपया काट कर हाउसिंग के काम में लगाया जाए या कोई नया रास्ता निकाला जाए। प्लानिंग कमिशन को भी इस पर विचार करना चाहिए।

बैंक्स भी यहां पैसा लगा सकते हैं। आप बैंक्स पर सोशल कन्ट्रोल करने जा रहे हैं। आप चाहते हैं कि बैंक्स खेती की उन्नति के लिए पैसा रखें। मेरा अपना खयाल है कि हाउसिंग के लिए भी उसमें प्राविजन होना चाहिये। जमीन की सिक्योरिटी पर पैसा उनको मिल जाए और जो मकान बने वह भी सिक्योरिटी के तौर पर उनके पास रह सकता है। यह उसी तरह से हो सकता है जैसे लाइफ इनश्योरेन्स में होता है और वहां से हाउसिंग के लिए पैसा दिया जाता है। कम इंटरेस्ट पर, समय पर उनको रुपया दिया जाय तो कुछ हद तक यह जो समस्या है यह हल हो सकती है। बैंकों के द्वारा, लाइफ इनश्योरेन्स के द्वारा उनको रुपया दिलाने की व्यवस्था की जा सकती है।

जैसे एक साथी ने कहा है गवर्नमेन्ट टैक्स लगाने की बात को भी सोच सकती है। जो लोग दो चार या दस बीस लाख रुपये का मकान बनाते हैं उन पर टैक्स लगा दिया जाए और जो रुपया उन से वसूल हो उसको दूसरे कामों में खर्च न करके देहाती इलाकों में हाउसिंग पर खर्च किया जाए तो भी इस समस्या को हल करने में कुछ मदद मिल सकती है। ऐसा नहीं होना चाहिए कि टैक्स तो आप लगा दें लेकिन जो रुपया वसूल हो उसको आप दूसरे कामों पर खर्च कर दें। रूरल डिवेलेपमेन्ट के कामों पर ही उस रुपये को खर्च किया जाना चाहिये। यह भी एक तरीका हो सकता है जिससे रूरल डिवेलेपमेन्ट हो सकता है, हाउसिंग स्कीम्ज में आपको सकसैस मिल सकती है।

इन शब्दों के साथ मैं मंत्री महोदय से प्रार्थना करता हूं कि वह इस प्रस्ताव को स्वीकार कर लें।

SHRI S. KANDAPPAN (Mettur) : Mr. Chairman, the greatest impediment in the development of rural India is that it is neither organised nor vocal. The urban centres are very vocal. Even the smallest grievance gets into the press and eventually the Government gets nervous about it. The impact is always felt of urban needs as against the genuine and basic needs of rural India. Unfortunately, this is the case even after 20 years of freedom. I am not accusing the Congress Government; I am sure, even my own Government cannot be absolved of this. But we have just started and I hope that as far as my State is concerned things will definitely improve.

[Shri S. Kandappan]

But what has this Government done after 20 years? The Estimates Committee have very pointedly drawn attention to the fact that even the basic approach to rural housing was wrong. They have taken the analogy of Puerto Rico which does not have the same pattern as is prevailing in our country. Basing their study on that country they have spoiled the whole thing. They have approved some kind of a memorandum and targets which are not at all adhered to. It is rather very comical even to refer to those figures, because the actual achievement has so much fallen short of the envisaged targets. It is a mockery and a fallacy to think that the Government has in fact made any effort with regard to slolving the rural housing problem at all.

Previous speakers have quoted some figures, but there are very catching figures which were given out by Government itself and about which the Estimates Committee has made some pugent remarks. For example, they had envisaged to cover an area of 5,000 villages during the Second Plan and the same target was fixed for the Third Plan also. The same 5,000 villages remained for both the Plans. But the implementation covered only 2,913 villages. Even that they were not able to cover completely.

The funds provided during the Second and Third Plans were underutilised. Everybody knows that the funds provided were not all adequate, but even those inadequate funds were underutilised. For example, during the Second Plan period only 37·6 per cent of the funds were used and there was a shortfall of 62·4 per cent. During the Third Plan only 34.7 per cent of the funds were used and there was a shortfall of 65·3 per cent.

What is the explanation ? What are the causes for this kind of a shortfall ? They are the negligence, the indifferent and callous attitude of Government to attend to this vital sector in order to provide at least a roof over these downtrodden people, who are really the backbone of this country. We often say that 83 per cent of our population lives in rural India and that our whole defence, our whole security, our whole strength depends upon the strength of rural India. But we do not do anything to improve the position, the prevailing condition, of the people living in rural areas.

As Shri Joshi has very rightly pointed out, housing in the rural areas is not only a question of just Providing a roof over the heads of the inhabitants there; it will also have a sort of a psychological impact. For example, we know that most of the landless agricultural labour is from the Scheduled Castes. From my experience I can say that in my place there was an attempt made by the Government to provide pucca buildings for the Scheduled Caste's settlements. At first it was mooted that these settlements should be built in the vicinity of the village itself thus bringing all the people together and eradicating the evil of caste from their minds. But, unfortunately, it did not succeed.

Even with regard to providing drinking water wells what they did was that in some places they provided facilities for drinking water in Harijan settlements; they did not give the same facility to other settlements which were of the caste Hindus, so that the caste Hindus may be forced to have recourse to that village well which is located in the Harijan locality. But, unfortunately, that also was opposed. There are hundreds of Harijan settlements and hutments in many places, in my State, and, probably, that is the case all over India, where they do not have even house sites, leave apart the question of having a pucca house. They do not live on their own house sites. After all, they need 5 cents of land or a little more. An assessment was made in Tamilnad, some years back, that the Tamilanad Government wanted a sum of about Rs. 12 crores for providing these house sites alone. I am saying this just to bring the attention of the Government the immensity of the problem. Even that was not being attended to. So, the Government has completely neglected it and has miserably failed to tackle this problem. Actually, it is only in name that this Department exists. In actual implementation of doing something with regard to the promotion of rural housing, they have done nothing about it.

I plead with the Government that at least from this stage onwards, they should do something. Anyway, there is not much of a scope looking to their draft Plan. They have not allocated much for rural housing in the Fourth Plan or in the Annual Plan the draft or which we got a few days back. What the Government has got to do is that they should re-orient the Plan as far as the priorities are concerned. They must do something about it. There is no use blaming the State Governments. The Central Government itself has failed to give a lead to the state Governments to solve this problem.

श्री रघुवीर सिंह शास्त्री (बागपत) : माननीय सभापति महोदय, अगर भारत की चर्चा एक राष्ट्र के रूप में की जाये, तो यह कहना चाहिए कि यदि भारत कहीं बसता है, तो गांवों में। हमारी जनसंख्या का 82 फ़ीसदी हिस्सा गांवों में बसता है और 18 फ़ीसदी शहरों में। आज हमारे देश में कुल गांव 5,67,000 हैं जिनमें से 3,52,000 गांवों की आबादी 500 से कम है, 1,19,000 गांवों की अबादी 500 से 1,000 तक है और 65,000 गांवों की आबादी 1,000 से 2,000 तक है। इसका अर्थ यह है कि हमारे देश के 5,36,000 गांवों की आबादी दो हजार से कम है। इन आंकड़ों से यह मालूम होता है कि हमारा देश जिन गांवों में बसता है, उनकी स्थिति क्या है और इस लिए सारे देश के स्तर को ऊंचा उठाने के लिए गांवों की तरफ़ ध्यान देना आवश्यक है। जिस प्रकार केवल मुंह पर क्रीम मल कर, तेल और साबुन लगा कर सारे शरीर को ठीक बनाए रखना संभव नहीं है, उसी प्रकार राष्ट्र के दस हिस्सों में से आठ हिस्सों को सूखा, पिछड़ा हुआ और उपेक्षित रख कर राष्ट्र की उन्नति नहीं की जा सकती है।

हर बात के लिए विदेशों में जाने की हमारी आदत हो गई है। अगर दिल्ली की सड़कों को ठीक करना हो, तो हमारे मिनिस्टर रूस जा कर मास्को की सड़कों को देखते हैं। अगर दिल्ली के रेस्टोरां को ठीक करना हो, तो कोई आदमी पैरिस के रेस्टोरां को देखने के लिए भेजा जाता है। अगर यहां के मकानों को बनाने का प्रश्न हो, तो हमारे अधिकारी न्यूयार्क के मकानों को देखने के लिए जाते हैं। मेरा कहना है कि जब ये लोग मास्को की सड़कों को देखते हैं, तो वे रूस, युरोप और अमरीका आदि देशों के गांवों को भी तो देखते होंगे। लेकिन कोई भी मिनिस्टर या अधिकारी कभी यह नहीं कहता कि वहां के गांव कैसे हैं और और हमें अपने गांवों की हालत को सुधारने के लिये क्या करना चाहिए।

इस लिए आज इस विषय में हमें अपनी मनोवृत्ति बनानी होगी और एक नीति निर्धारित करनी होगी, जिस के अनुसार इस देश में न्यायपूर्ण समाज के निर्माण के लिए हमें अपनी राष्ट्रीय आय के 82 फ़ीसदी भाग को जनसंख्या के आधार पर इस देश के 82 फ़ीसदी लोगों के लिए एलाट करना होगा। आज तक हम देखते आये हैं कि चाहे शिक्षा का प्रश्न हो और चाहे बिजली का, सड़कों का प्रश्न हो और चाहे पुलों का, केवल शहरों की तरफ़ ध्यान दिया जाता है। और शहरों के विषय में भी आप को जानकर आश्चर्य होगा कि हमारे देश में 1 लाख से ऊपर और 5 लाख तक आबादी के 95 शहर हैं, 5 लाख से 10 लाख तक की आबादी के 5 शहर हैं और 10 लाख से ऊपर की आबादी के 7 शहर हैं। यानी केवल एक दर्जन हमारे देश में ऐसे शहर हैं जिनकी आबादी 5 लाख से ऊपर है और सारा हमारी सरकार का, हमारे राजनैतिक नेताओं का, सारी हमारी मशीनरी का ध्यान अगर कहीं केन्द्रित है तो वह इन एक दर्जन शहरों के ऊपर केन्द्रित है और यह जो 5 लाख 66 हजार गांव हैं इनकी तरफ किसी का ध्यान नहीं जाता है। हमारे देश में अगर समाजवाद का नारा लगता है तो किसी को मन्ध आती है कि शायद रूस और चीन को देख कर लगता होगा, पूंजीवाद का नारा लगता है तो किसी को मन्ध आती है कि अमेरिकी को देख कर

[श्री रघुवीर सिंह शास्त्री]

ऐसा कहा जाता होगा। लेकिन मैं चाहता हूं कि समाजवाद की बात छोड़िए, पूंजीवाद की बात छोड़िए, और किसी वाद की बात छोड़िए, आज अगर देश में किसी वाद का नारा लगना चाहिए तो ग्रामवाद का नारा लगाना चाहिए और हमारा देश अगर बढ़ेगा तो वह तभी बढ़ेगा जब हमारे देश में ग्रामवाद का नारा लगेगा। हमारे देश में 82 प्रतिशत लोग गांवों में बसते हैं। इन का अगर हम विकास कर सकेंगे, इनकी उन्नति कर सकेंगे तो फिर आप के शहर भी चलेंगे, फिर आप के कारखाने भी चलेंगे। अभी बिजली की बात थी, मैं ने देखा कि जितनी बिजली देश में पैदा होती है उस में से केवल 7 फीसदी बिजली सिंचाई के काम आती है, बाकी 93 फीसदी बिजली शहरों पर खर्च होती है। तो अगर यही बात चालू रही, इसी तरह से सड़कों की, बिजली की, पुलों की सारी सुविधाएं शहरों को दी जाती रहेंगी, दिल्ली में तीन पुल जमुना पर हैं, चौथा और बनने जा रहा है, लेकिन चलिए दिल्ली से 60 मील उत्तर तरफ, जमुना के ऊपर एक भी पुल कहीं नहीं है, यानी जो करोड़ों लोग उसके दोनों किनारों पर बसते हैं उनके लिए पुल की जरूरत नहीं है और यहां तीसरा, चौथा और पांचवां पुल चाहिए इसलिए कि रोज वह जुलूस निकालते हैं, रोज अखबारों में निकालते हैं इस वास्ते इनको रोज पुल चाहिए और हमें कोई पुल नहीं चाहिए, तो अगर यही स्थिति हमारी रही तो यह हालत हो जायेगी कि गांवों की जनता का विश्वास आप के ऊपर से उठ जायेगा और गांवों की जनता मायूस हो कर यह जो बड़े बड़े महल दिल्ली में खड़े किए जा रहे हैं, सड़कों पर जो गमले लगाए जा रहे हैं, या जो बाग हरेभरे किए जा रहे हैं, इनकी तरफ ईर्ष्या भरी दृष्टि से देखेगी। . . . . . .

(व्यवधान)

इसलिए मेरा यह सुझाव है कि सरकार यह निश्चय करे और सरकार अपनी यह नीति बनाए चाहे तो प्लानिंग कमीशन कोई कमेटी बनाए चाहे पार्लियामेन्ट के मेम्बर्स की कोई कमेटी बनाई जाये, यह सिद्धांत तय किया जाय कि 82 प्रतिशत जो आमदनी देश की है वह गांवों में सड़कें बनाने पर लगे, मकान बनाने पर लगे, गलियों को ठीक करने पर लगे। आमदनी का 82 प्रतिशत गांवों को मिलना चाहिए।

दूसरा मेरा सुझाव है, इसके साथ-साथ आप यह भी निश्चय करें कि हम जो कुछ भी इस सिलसिले में काम करेंगे नीति बदल कर उस नीति बदलने का परिणाम यह हो कि हम गांवों की तरफ जा रहे हैं, हम शहरों की तरफ नहीं जा रहे हैं। क्योंकि गांधी जी का अपने जीवन का सब से बड़ा सिद्धांत था कि गांवों को प्रफुल्लित किया जाये और शहरों की आबादी को कम किया जाये। आज हम उलटा कर रहे हैं, हम गांवों को उजाड़ कर शहरों को बसाते हैं। तो यह चीज बन्द होनी चाहिए।

इस सिलसिले में एक मेरा और सुझाव है कि जब तक गांवों की सड़कें न बन जायें, मकान न बन जायें, उन को और सुविधाएं न मिल जायें तब तक बिलकुल पाबन्दी लगा देनी चाहिए, बैन कर दिया जाना चाहिए कि शहरों में कोई मकान नहीं बनेंगे, कोई सड़कें नहीं बनेंगी कोई और काम नहीं होगा। यह सारी चीजें तब तक के लिए बैन कर दी जायें जब तक कि गांव भी उसी सीमा तक न पहुंच जाये।

अन्त में मैं आपका धन्यवाद करता हूं कि कि आप ने मुझे बोलने का समय दिया और विशेषकर तापड़िया साहब को धन्यवाद देता हूं कि उन्होंने गांवों का सवाल यहां पर उठाया।

MR. CHAIRMAN : Mr. E. K. Nayanar. I want to accommodate as many as possible.

SHRI SHEO NARAIN (Basti) : One from this side and one from that side.

MR. CHAIRMAN : I know my duty here. You cannot dictate to me. There are a number of members who want to take part in the discussion. Every one of them has got a common argument. I have to control the discussion and I shall see that members who want to make new points are given time.

Mr. Nayanar.

SHRI E. K. NAYANAR (Palghat) : My hon. friend who just spoke said that during the last twenty years Government had not done anything for rural housing; he pointed out the callousness of the Government's attitude towards this, the negli gence of the Central Government towards this. The Minister was laughing when he said that the Central Government had taken a negligent attitude.

SHRI S. KANDAPPAN : He knows it better than we.

SHRI E. K. NAYANAR : In November 1967, there was a Rural Housing and Development Ministers Conference in Madras which the hon. Minister; Shri Jaganatha Rao, also attended. He made the point very clear there. He said :

> "While the shortage of house has been increasing at a tremendous pace, the construction of new houses has lagged far behind the demand. It had been estimated during the period of 15 years from 1951-52 to 1965-66 60 lakh houses involving a total investment of Rs. 2,440 crores had been constructed. This is no mean achievement. Yet viewed in relation to the rapid growing requirements, what has been done so far does not even touch the fringe of what was required to be done."

So even after 20 years, we have not touched the fringe of the problem.

Speakers who have spoken have referred to the dimensions of the problem in their States. The rural housing problem in Kerala is more pressing. The Report of the Commissioner for Scheduled Castes and Scheduled Tribes has this to say about Kerala (Vols. I & II, p. 84) in reference to 1966-67

> "Pressure on land which is very high in Kerala is reflected among the Scheduled Caste households too. 78 per cent of the Scheduled Households, which is the highest figure for any State or Union Territory, are in the group-less than 1·0 acre".

This shows clearly that the pressure on land in Kerala is very high. In view of this, six months ago, the State Government promulgated an Ordinance prohibiting evictions, that those living in cottages which cost below Rs. 400 cannot be evicated.

The effect of this is that people who are living in such cottages, tribals, backward communities and low income groups cannot be evicted by the owners or landlords and big-moneyed people. A bill seeking to replace the Ordinance is going to be introduced in the session of the State Assembly.

SHRI LOBO PRABHU (Udipi) : It is unconstitutional.

SHRI E. K. NAYANAR : Yes, he can go to the Supreme Court. That is a different thing.

This is a problem that affects agricultural labour, the Harijans and tribals. Formerly, these people used to be evicted and harassed by the landlords and other moneyed sections. The colonies system had developed and Harijans have been settled on lands and given aid by Government. But the State Government by itself cannot solve this problem. Everybody knows it. The Central Government must take the initiative and give financial assistance to the State to build rural houses under a scheme or rural housing whereby tribals, Harijans and agricultural labour could be housed. For this we require space and money.

If a scheme or project is to be constructed and the surrounding areas is to be cleared and taken over, it involves the eviction of the landless tribals and labourers living in that area. In Kerala we accepted the report of the Maniyangadan Committee—all parties have accepted it under which those who are evicted in connection with a project must be given substitute lands in the nearest area. This report has been accepted by the Government. But the housing problem cannot be tackled without Central assistance, because the resources at the disposal of the State Government, considering the multiplicity of problems facing them are not adequate for the purpose.

[Shri E. K. Nayanar]

16 HRS.

So, I appeal to the Minister and the Government to give more money to Kerala. Not only to Kerala, because even in Delhi lakhs of people are staying in huts, and the Central Government must help every state from Delhi to Kerala, because the State Governments cannot solve the problem. Not only that, the Central Government must give directions to the States that agricultural labourers, tribals and the Harijans who are living in small huts should be evicted. Those to evict them must be punished by the Court.

SHRI DINKAR DESAI (Kanara) : I rise to support this Resolution wholeheartedly. During the last 20 years practically nothing has been done to solve the problem of housing particularly of the weaker sections who live in our villages. What have you done for these weaker sections, nemely, Harijans, Adivasis, Scheduled Castes and Scheduled Tribes who are the weakest in our villages ? I would like to quote some figures.

last year, in the whole of India the total amount spent on housing for the Scheduled Castes and Scheduled Tribes both by the Central Government and the State Governments was only Rs. 64 lakhs. The total population of the Scheduled Castes and Scheduled Tribes in this country is 10 crores, i.e., 2 crores of families at the rate of 5 persons in each family. That works out to 34 paise per family. If this is the way to solve the problem of housing, particularly of the weaker sections in our villages, I do not think that even after a hundred years we will be in a position to solve the problem.

Then the question of house sites is even more important because we cannot construct a house unless there is a house site. The position in the villages particularly with regard to the Scheduled Castes and scheduled Tribes is horrible. They have no sites of their own. They live on the sites of the landlords and money-lenders. In this connection, I would like to quote from the report of the Commissioner for Scheduled Castes and Scheduled Tribes for 1966-67 :

> "The problem of housing and house sites is more accute among the Scheduled Castes and Scheduled Tribes than among the other poorer sections of the people. Due to the privalance of untouchability even the question of securing house sites for Scheduled Castes and Scheduled Tribes poses a problem."
>
> "In some places in rural areas they have their huts on private or Government land, and have constantly to face the threat of eviction at short notice."

Not only from private landlords and money lenders, but even from the Government they have to face the problem. That has been made clear. He adds that suitable relief has not been given in respect of land acquired by the Government for their industrial, irrigation and power projects or for their national needs of afforestation. For all this, nothing has been done.

Not only the question of Scheduled Castes and Scheduled Tribes, there is the huge population of landless labourers, they have no site at all. They are not given proper house, they live in huts which have no ventilation even.

Then I must mention about coastal Mysore where the number of fishermen is very large. Nothing has been done for the poor fishermen. They live on the very shore of the coast because it is their calling. The pressure of population is heavy on the land and ninety per cent of the fishermen in coastal Mysore have no houses of their own. They live in small houses constructed on the land which belongs to the land-lords. Coming from the rural areas, I know the miserable condition of the fishermen. In Mysore something—though very little—has been done for the Harijans but nothing has been done for the fishermen; they are completely neglected. I think that is the position in Kerala also. It is so because the Government is not giving serious consideration to the problem of housing in the villages. They are concentrating on cities. Whenever the Minister addresses any conference on housing, he generally refers more to urban housing problems. There is of course an urban housing problem and poor people live in cities. But a lot of money is spent on building palatial buildings in towns and cities for one family or two families. That is why this problem must be looked into. It

is not enough to provide 56 or even 70 lakhs for rural housing. I earnestly appeal to the Government that in the Fourth Plan they must provide at least Rs. 10 crores every year for rural housing alone. Otherwise the problem will never be solved. I do not want to say anything about urban housing there are other members who can take care of that. But for the rural areas Government must provide Rs. 10 crores every year, particularly for Housing the weaker sections of the rural population.

श्री हिम्मतसिंहका (गोड्डा) : सभापति महोदय, श्री तापड़िया जी ने जो बिल हाउस के सामने रखा है, मैं उसका समर्थन करता हूं। आज देहातों में मकानों की तरफ़ ध्यान देने की बहुत ज्यादा आवश्यकता है, इससे न केवल लोगों के रहने की समस्या हल होगी, बल्कि लोगों को काम भी मिलेगा जिससे बेरोजगारी की समस्या हल होगी। देहातों में काम करने वाले हैं, मैटीरियल है, थोड़ी सी मदद यदि सरकार की ओर से लोन की मिल जाय तो समस्या के हल होने में बहुत सहायता मिल सकती है। एल० आई० सी० मकान बनाने के लिये कर्ज़ देती है लेकिन शहरी मकानों के लिये ही देती है। गांवों में मकान बनाने के लिये कर्ज़ नहीं देती है। इस लिये या तो एल० आई० सी० इस काम को आपने हाथ में ले या सरकार कोई ऐसी संस्था बनाये जिससे देहातों में मकान बनाने के लिये कर्ज़ा मिल सके। चूंकि चौथी पंचवर्षीय योजना इस समय बन रही है, इसलिये मैं चाहता हूं कि उस में इस तरह का प्रावीज़न अभी से किया जाना चाहिये ताकि देहातों में मकान बनाने के लिये लोगों को सहायता मिल सके।

बहुत से गांव ऐसे हैं जहां तीन चार हजार लोग रहते हैं, लेकिन उन के पास इस तरह का कोई आइडिया नहीं है, सरकार की तरफ़ से कोई सुझाव नहीं है कि वे इस दिशा में आगे बढ़ सकें। वहां पर लेबर मिल जायगी, सामान मिल जायेगा, थोड़ी सी मदद करने से काम चल सकता है जिससे वहां पर लोगों को रोज़गार मिल सकता है साथ ही रहने के लिये अच्छे मकान बन जायेंगे। अगर उनके लिये अच्छे मकान बनेंगे तो उस से उनका स्वास्थ्य अच्छा होगा, गांवों की उन्नति होगी तथा इस काम में सरकार को ज्यादा पैसा भी खर्च नहीं करना है।.....

श्री इंद्रजीत मल्होत्रा : आप कोई कारपोरेशन बनाइये।

श्री हिम्मतसिंहका : आप बनाने में मदद दें तो बन सकती है। सवाल यह है कि यहां पर हल्ला करने से तो काम नहीं चलेगा, इसके बारे में यदि चेष्टा करें तो आसानी से काम हो सकता है और लोगों की यह समस्या हल हो सकती है।

SEVERAL HON. MEMBERS *rose*—

MR. CHAIRMAN : The hon. Minister will reply now.

SHRI RANDHIR SINGH : Somebody from Haryana, some Member from Punjab may be called now; not myself especially.

MR. CHAIRMAN : It is not in my hands. There are four to five Members standing. I have no choice to make out of them. The Minister will reply.

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO) : Mr. Chairman, Sir, I am thankful to the hon. mover and the other hon. Members who have taken part in the debate and who highlighted the priority and importance of rural housing development.

SHRI SHEO NARAIN : Only repeat your Madras speech.

SHRI JAGANATH RAO : It will be a Delhi speech. The facts stated by every hon. Member are admitted. Therefore, I have no dispute over the facts or the sentiments expressed by every hon. Member from either side of the House. But I was sorry to find that no hon. Member has suggested as to how I could get more resources for housing.

SHRI INDER J. MALHOTRA : LIC is there; Shri Himatsingka is there.

SHRI JAGANATH RAO : Naturally, being the Minister in charge of housing, I would need more allocation for housing so that I can give more allocation to the States in turn, but when we discuss housing we forget the fact that there are other sectors of economy. When Shri Tapuriah said that Rs. 500 crores annually should be given, he forgets about the share of resources to be given to agriculture, irrigation, power and other sectors of the economy. Therefore, when we discuss agriculture, we say that more money should be invested in agriculture, and whenever we discuss irrigation, we say that we want more resources should be given for irrigation. It is also true, because the need is very great in every sector of our economy, and more resources have to be given for every sector. But the fact remains that our resources are limited, and when the resources are limited, and then, when you have to allot the priorities, we have to take into consideration which things should come first. Every citizen in the country needs three things, as every body knows: food, clothing and shelter. Within these, which should come first? Food or shelter? Till today, we have been deficit in food in our country. We have to spend more on agriculture and irrigation and more on power. Therefore, every State Government,with its limited resources, when it draws its annual plan or five-year plan, gives more or greater priority and importance to these sectors of economy such as agriculture, irrigation, power and industry, because they get quick return. When housing is considered as a welfare scheme, it gets a low priority. Therefor, we should not forget this. Either it is a Congress Government or a non-Congress Government in the States, one cannot blame any State Government; they have to give high priority to other sectors. I had a talk with the chief Ministers of the States; I had been to every State. I had a talk with the Chief Minister of Madras, Orissa and also with the Congress Chief Ministers; they tell me the same thing. They have to devote more attention to agriculture, irrigation industry and power. Therefore, they give a low priority to housing.

But then my grievance is that even with the little or meagre allocation given to housing, they have not utilised the amount and have diverted it to other sector of the economy. I have brought to bear upon the Chief Ministers this aspect of the matter and I have said that I would stop the allocation for housing if they do not utilise to the last rupee the fund which is earmarked for housing. Shri Tapuriah said that Rs. 500 crores should be given. I shall be glad if he had given me suggestions as to how I can get it.

SHRI S. K. TAPURIAH : Loans.

SHRI JAGANATH RAO : I would draw his attention to the fact that we have got the industrial housing scheme, to which the Government gives 75 per cent—50 per cent as loan and 25 per cent as subsidy. Only 25 per cent has to be met by the industrialists. But I would ask him, how many houses have the industrialists built so far wihin the last 20 years.

SHRI DHIRESWAR KALITA : Why don't you ask the industrialists to build the houses out of the loan given to them by the Government ?

SHRI JAGANATH RAO : There is no law. (*Interruption*)

SHRI LOBO PRABHU : Have those houses been occupied or not, even when they have built them ? They are unoccupied.

श्री मोलहू प्रसाद (बांसगांव) : सभापति महोदय, इसमें भी विरोधाभास दिखाई दे रहा है । अगर ये ठीक तरह से ग्राम आवास योजना को चलाने लगेंगे तो फिर दिल्ली के भवन कैसे बना पायेंगे ?

SHRI LOBO PRABHU : Sir, one clarification. The Minister had made a point that no one has given him suggestions. In addition to those which have been given, he himself has admitted that the money given has not been spent. So, the real charge against the Government is that the schemes are there; the houses built even for the factory labour are not occupied; the houses for Harijans are not occupied. You have not given money for those who want to build houses. Please give money to those who want to build houses.

श्री रणबीर सिंह : मुझे भी एक सवाल पूछने की इजाजत दीजिए ।

पहली बात तो यह है कि मिनिस्टर साहब गांवों में पक्के मकान बनाना चाहते हैं लेकिन वहां की हालत यह है कि वहां पर जो ईंट के भट्ठे हैं उनपर लाइसेन्स लगा रखा है जिसका नतीजा यह है कि वे लोग खूब पैसा कमाते हैं, आज 70 और 80 रुपए हजार की दर पर ईंटें मिल रही हैं और इस दाम पर कोई गरीब किसान खरीद नहीं सकता है। इसलिए क्या आप ईंट के भट्ठों का डी-लाइसेंसिंग कर रहे हैं ताकि गरीब देहाती आदमी भी इंट खरीद सके ?

दूसरी बात यह है कि आज देहात में गरीब आदमी को सीमेन्ट नहीं मिलती है इसलिए क्या आप सीमेन्ट के ड्रिस्ट्रीब्यूशन के सिलसिले में कोई एजेंसी वगैरह बना रहे हैं ताकि किसान को भी आसानी से सीमेन्ट मिल सके और वह भी मकान बना सके ?

तीसरी बात यह है कि मकान बनाने के लिए लोहे की सख्त जरूरत होती है जो कि आज आसानी से किसान को नहीं मिलता है इसलिए क्या इसके लिए भी कोई एजेंसी वगैरह बनायेंगे या किसी और तरह से फैसिलिटी देंगे जिससे गरीब आदमी को भी आसानी से लोहा मिल सके।

इन तीनों बातों का जवाब मैं मंत्री महोदय से चाहूंगा।

SHRI JAGANATH RAO : Sir, I was telling that even when 75 per cent of the money required for putting up industrial houses was given the progress has been very poor.

SHRI P. G. SEN (Purnea) : May I know whether the Minister has considered the question of supplying at easy and reasonable rates corrugated iron shoots to cultivators?

MR. CHAIRMAN : Order, order. This is not the way. After the Minister has completed if there is any clarification that is required I will allow a few questions.

SHRI JAGANATH RAO : Sir, it is a question of resources. The resources are limited. Resources do not fall from haven like manna. We have to raise the resources. How are we to raise the resources ? That is why I appealed to the private sector to come in a big way in the field to house construction. People who have enough, people who can construct houses, let them construct them and hire them out or give them out on a hire-purchase system. It is they who can do that and not the governments at the Centre or in the States whose resources are meagre and who have to look to other sectors.

But I admit that all that has been said on the floor of the House today and on the previous occasion is correct. The progress in housing is very poor. But the reasons are obvious. How to raise resources is the question. How are we to mop up the savings? Shri Tapuriah, the mover of this resolution, suggested the appointment of a Central Housing Corporation. What is the purpose of having a Central housing Corporation unless it can mop up the savings, unless it can raise resources? We are not a construction agency. This Ministry is only financing agency. We do not want to play the role of a big brother and advise the States to do this and do that. We have advised every State Government to constitute housing boards. Almost all State Governments have constituted housing boards which are autonomous bodies. I am very glad that the Mysore State Housing Board recently raised debentrues to the tune of Rs. 2 crores. That would form a revolving fund with which they can purchase land, develop it, build houses and give them out on sale or hire-purchase system. That is how State Governments or State Housing Boards can come in a big way in the field of housing. The Planning Commission has also this time suggested to the State Governments to explore the possibility of running lotteries to raise money. These are ways and means for the State Housing Boards. The Central Government cannot do that.

Shri Tapuriah has referred to the progress made in W.K. and W. S. A. where banks come in a big way and give long term credit. But let us not forget that these two countries are affluent societies.

SHRI S. K. TAPURIAH : I have mentioned your next door neighbour, Singapure also,

SHRI JAGANATH RAO : I have not forgotten it. I am coming to it next. You cannot compare the conditions prevailing in the United Kingdom or the United States with those obtaining in our country. As the hon. Member knows only too well, our banks give only short-term credit; they do not give long-term credit. The Reserve Bank has also to give permission. These matters have to be considered in detail in all aspects.

Then he referred to Singapore, which is a small place with 24 sq. miles and a population of 20 lakhs. There the American dollars are doing all the magic. They have pumped dollars and so they are constructing houses. After all, what is the number of houses that have come up in that country as compared to the number of houses that have come up in our country ? So, let us not compare our country with those countries, because the comparison is not similar and the facts are different.

Then he was saying that steel is available in plenty, cement is available in plenty, why not we build houses. But he must remember that we cannot get them for nothing. We have to pay for all house building materials. Where is the money for it ?

Then, it has been urged on the floor of the House that more house should be built for members of the Scheduled Castes and backwardclasses. I was referring to general schemes meant for all people. The SocialWelfare Department is in charge of houses for backward classes and Scheduled Castes. The village housing scheme is applicable to all villagers. Now what happens is that when a farmer gets a good crop, he thinks of ploughing back his extra income into his field so that he can produce more. He is not so much enthusiastic of building a house. He wants to invest his money to get a better return. So, there are various reasons for going slow with house building schemes. Not that I am happy about it. I want to see that more and more houses come up.

MR. CHAIRMAN : But are you helpless ?

SHRI JAGANATH RAO : We have a scheme for giving land to the landless agriculture labour. The entire cost is met by the Central Government. Yet, no State Government has come forward to avail of this scheme. Then what can the Central Government do ?

SHRI D. C. SHARMA (Gurdaspur) : That scheme has not been put into practice.

SHRI JAGANATH RAO : In the Fourth Plan we are providing a sum for land acquisition and development for providing housing sites. We propose to make a scheme and earmark funds for this purpose. Unless they spend the money for this particular scheme, the money allocation would not be made.

SHRI S. KANDAPPAN : Is the entire amount met by the Centre or only a matching grant is given ?

SHRI JAGANATH RAO : For the housing sites we are giving the entire money. I will convey the feelings of the House, the feelings and sentiments expressed by the hon. Members, to the State Governments.

MR. CHAIRMAN : Is it the case of the hon. Minister that even in the event of the entire cost being borne by the Central Government, the State Governments are not evincing any interest in the schemes ?

SHRI JAGANATH RAO : Yes. So, I would request hon. Members to bring pressure on the State Government to give some priority to village housing so that some houses may come up. I will do my best. I have been writing to the State Housing Ministers and Chief Ministers to give priority to housing and to spend the money that has been allocated for this purpose and not divert it to a different sector.

SHRI DINKAR DESAI : How much money has been provided by the Central Government for this ?

SHRI JAGANATH RAO : I will give it after I have finished my speech. This problem has to be understood in the context of the overall economy of the country. When we think of housing let us not say that all the resources have to be spent on housing. Let us not forget the other sectors of economy like agriculture. We all understand the problem. The only difficulty is that when we discuss one problem, we forget the other problems which have to be solved

by us. My kitty is small. So, the allocation from the Centre cannot be large. We have to see that what little we can provide in the Plan, that amount is utilized fully. It is for the State Governments and the State Housing Boards to mop up the savings in the States and channelise it in this direction so that more houses can be put up.

श्री हुकम चन्द कछवाय : (उज्जैन) : मंत्री महोदय ने बड़ी लच्छेदार भाषा में प्रस्ताव के सम्बन्ध में जवाब देते हुए हम लोगों को सन्तुष्ट करने का प्रयास किया है लेकिन हक़ीकत यह है कि हम उन की मीठी मीठी बातों से सन्तुष्ट नहीं हो पाये हैं। इस देश के अन्दर अनेकों राज्यों में मजदूर बस्तियां बनाई गई हैं। फैक्टरीज में जो मजदूर लोग काम करते हैं उनके आवास के लिए इस तरह के अनेकों स्थानों पर 500 रुपये से लेकर 2500 रुपए तक की लागत के मकान बनाये गये हैं और इन कम लागत वाले मकानों में उन मजदूरों को बसाया गया है। मजदूरों ने उन में आबाद होकर उन वीराने जंगलों को आबाद किया है। उनको वहां पर किराये पर रखा गया था लेकिन साथ ही मजदूरों को इस बात का आश्वासन दिया गया था कि वह मकान 15–20 साल के बाद उनके नाम पर कर दिये जायेंगे। बहुत से राज्यों में बजट के अन्दर इसकी चर्चा को गई थी। यहां पर मैं मंत्री महोदय से एक प्रश्न पूछना चाहूंगा, डिप्टी मिनिस्टर साहब यहां पर मौजूद हैं वह इंदौर गये थे और वह नन्दानगर का किस्सा उन को पता है. नन्दानगर के लिए पैसा केन्द्रीय सरकार ने दिया था, वह मकान जिनकी कि लागत 2,000 से 2500 तक की है और जिन्हें किराये के रूप में वहां पर मजदूरों को दिया गया था और जिनकी कि क़ीमत भी उन मजदूरों से किराये की शकल में इन पन्द्रह-बीस सालों में वसूल हो चुकी है तो क्या अब वह मकान उन मजदूरों के नाम पर वह करने जा रहे हैं ?

निर्माण, आवस तथा पूर्ति मंत्रालय में उप-मंत्री (श्री इकबाल सिंह) : यह ठीक है कि सेन्ट्रल गवर्नमेन्ट ने वहां पर कुछ मकान बनाये थे और उस के बाद वह स्टेट गवर्नमेन्ट को ट्रांसफर कर दिये गये। उस में सबसिडी भी है लोन भी है और उन नन्दानगर के टैनामेन्ट्स के बारे में हमने स्टेट गवर्नमेन्ट को लिखा हुआ है। अब स्टेट गवर्नमेन्ट उसकी बाबत हमारे पास कुछ प्रपोजल बना कर भेजे तो हम उस बारे में आगे कुछ करें। जब मैं खुद गया था तब भी मैंने यही चीज उन्हें कही थी और जैसा मैं ने कहा हम ने उन्हें लिखा भी हुआ है।

SHRI S. K. TAPURIAH (Pali): Sir, this is the house that Jaganath Rao demolished and shattered today! We had all along been complaining against this Central Government that we had old ministers who have become helpless and possibly useless and that coming in of new blood would be good; but after hearing his useless, hopeless and sterile arguments today, I am starting to lose faith in the younger generation and in amy generation also. If some new argument had been given, if he had really pleaded his inability rather than say what ministers in the last 20 years had been saying, we could possibly have been with him.

When I moved the Resolution—I do no know whether you were present at that time and whether the Minister, possible because he was too busy maintaining his own house in the Cabinet, had any time to attend to his Ministry's matters—there was no ciriticism levelled either at the Central Government or at the Minister. but suggestions were there. And today he says that no suggestions were made about how to meet the rural housing problem !

Before I come to the answers, I will just say one thing. When only 3 per cent of our rural population have pucca houses, it is for us, right here and now, to decide where our duty lies—whether our duty is to those kisans, Harijans. Tribal people and millions of our brethren whom we want to help or whether our duty lies in the hopeless ideologies, the ideology of statism, which have proved to be wrong and futile till now It is for us to decide whether we shall continue to dump our meagre resources into those depthless pits of illconceived State factories and plants.

SHRI RANDHIR SINGH : Crocodile tears.

SHRI S. K. TAPURIAH : I am sorry, Sir, I could never reach the congressmen.

We have to decide whether we have to go in for statism or for the people's welfare. Only lip service will not help; we have to do something.

Here the story of Akbar and Birbal comes. Emperor Akbar once drew a line on the floor and asked his courtiers to make it small without rubbing it off. All the courtiers failed, but when Birbal got up he drew a bigger line by its side and said that the first line was now smaller. So, if you want the welfare of the people and real equality to come up, only snatching away a few privy purses and bringing down a few business houses will not bring equality. You will have to construct and build.

Unfortunately, the Minister tried to bring in the controversy of industrialists and business houses when he said that in spite of 75 per cent advances being given to industrialists they have not built. The industrialists say that they are businessmen; they do not say that they have got those industries and factories for charity. If they have not done, you cannot blame them. You can only urge them. But here we are asking you to amend the laws. I asked him specifically to bring the housing programme on the concurrent list so that priority could be given to it. I asked a specific question whether an amendment will be made in the banking law so that banks could advance money to the housing programme. To these specific questions the Minister has chosen not to reply.

When the question comes of low priority the Minister says it does not bring quick results and it has low returns; so, it is on a low list of priority. If they are so eager for quick returns, may I ask what has happened to these Rs. 4,000 crores that you have dumped in your plants ? Have they given you any returns ? Have they given employment ? Have they swelled people's incomes and pockets ? They have not. About these Rs. 500 crores, I have not asked from him, from the Central Government, but I have asked for an amendment in the banking law. I have asked for banks to be allowed to advance money; I have asked for Reserve Bank to be liberal on this. I have asked for a law so that the insurance companies can guarantee loans as they do in hire-purchase business. He asks : Why does not the private sector come in ? But to the points, for aiding the private sector, he has not replied.

Here again, what has happened to the public sector schemes? They have not yielded results. But here is the scheme which would have given employment to the people—all the raw materials are available—and the people would have got something in return. He brought in the question of the private sector and the public sector. I did not want to get into that. Since he brought in that question, I may give some figures here. In the First and the Second Plans, Rs. 94 crores were advanced from Plan funds and Rs. 17 crores from L.I.C., that is, in all, Rs. 111 crores. On the other hand, the private sector, in the First and Second Plans, spent Rs. 1900 crores. In the Third Plan, whereas the Government investment was Rs. 148 crores, the private sector spent Rs. 1125 crores.

May I now finish by saying, today is the 14th August, the Independence eve ? We thought, when we go home to our constituencies for a holiday, we will tell our people that there is a house for them in future and they can sing : Home, sweet home. But what today we got is only sweet promise. There is nothing for this Government like a promise. Within 24 hours, tomorrow morning, on the 22nd anniversary of our Independence, we will hear the Prime Minister speaking on the Red Fort about her concern for the people. I think one of her Ministers could have shown that concern right now.

In the end, I would appeal to my friends here, when my Resolution is put to vote, to support it. I hope they will choose whether they owe their duty to their people or to a few patricians here, whether they will bow to a few Congressmen here or, otherwise, they will not get their tickets, or they will bow to half a million people in their constituencies. They have only one choice, whether they would bow to their heart or they would bow to their stomach. It is their only choice.

SHRI JAGANATH RAO : I would request the hon. Member to withdraw the Resolution.

SHRI S. K. TAPURIAH : On what basis? There is the unanimous support to the Resolution except that of the Minister. There was not a single Member to oppose the Resolution. Every Member supported it. Now he asks me to withdraw it. What a hypocrisy?

MR. CHAIRMAN : The question is :

"This House calls upon the Government to give priority for rural housing development in the Plans."

The Lok Sabha divided

Division No. 12] [16.40 hrs.

AYES

Adichan, Shri P. C.
Amin, Shri R. K.
Anirudhan, Shri K.
Ayarwal, Shri Ram Singh
Basu, Dr. Maitreyee
Bhagaban Das, Shri
Brij Bhushan Lal, Shri
Chandra Shekhar Singh, Shri
Deb, Shri D. N.
Dwivedy, Shri Surendranath
Fernandes, Shri George
Gowd, Shri Gadilingana
Gowda, Shri M. H.
Gowder, Shri Nanja
Goyal, Shri Shri Chand
Kachwai, Shri Hukam Chand
Kalita, Shri Dhireswar
Kandappan, Shri S.
Khan, Shri Latafat Ali
Lobo Prabhu, Shri
Mangalathumadam, Shri
Menon, Shri Vishwanatha
Misra, Shri Srinibas
Modak, Shri B. K.
Molahu Prasad, Shri
Mukherjee, Shri H. N.
Naik, Shri G. C.
Nair, Shri Vasudevan
Nambiar, Shri
Nayanar, Shri E. K.
Nihal Singh, Shri
Ramamoorthy, Shri S. P.
Rao, Shri V. Narasimha
Reddy, Shri M. N.
Samanta, Shri S. C.
Sambhali, Shri Ishaq
Satya Narain Singh, Shri
Sen, Shri Deven
Sequeira, Shri
Sharma, Shri Narain Swarup
Sharma, Shri Yogendra
Shastri, Shri Prakash Vir
Shastri, Shri R.
Shastri, Shri Raghuvir Singh
Shastri, Shri Sheopujan
Somani, Shri N. K.
Sondhi, Shri M. L.
Sreedharan, Shri A.
Suraj Bhan, Shri
Tapuriah, Shri S. K.
Vajpayee, Shri Atal Bihari
Viswambharan, Shri P.
Viswanatham, Shri Tenneti
Xavier, Shri S.

NOES

Barua, Shri Bedabrata
Barua, Shri Hem
Baswant, Shri
Bhagat, Shri B. R.
Bhola Nath, Shri
Chavan, Shri D. R.
Choudhary, Shri Valmiki
Dass, Shri C.
Desai, Shri Morarji
Deshmukh, Shri B. D.
Deshmukh, Shri Shivajirao S.
Ering, Shri D.
Gajraj Singh Rao, Shri
Gavit, Shri Tukaram
Gupta, Shri Lakhan Lal
Iqbal Singh, Shri
Jadhav, Shri V. N.
Jagjiwan Ram, Shri
Jamir, Shri S. C.
Kahandole, Shri Z. M.
Kamble, Shri
Kasture, Shri A. S.

NOES—*Contd.*

Kavade, Shri B. R.
Kedaria, Shri C. M.
Khan, Shri M. A.
Kinder Lal, Shri
Kushok Bakula, Shri
Lakshmikanthamma, Shrimati
Mahadeva Prasad, Dr.
Malhotra, Shri Inder J.
Masuriya Din, Shri
Minimata, Agam Dass Guru, Shrimati
Mirza, Shri Bakar Ali
Mishra, Shri Bibhuti
Naghnoor, Shri M. N.
Naidu, Shri Chengalraya
Pahadia, Shri Jagannath
Pandey, Shri K. N.
Parmar, Shri Bhaljibhai
Parthasarathy, Shri
Patel, Shri Manibhai J.
Patil, Shri Deorao
Patil, Shri S. D.
Qureshi, Shri Mohd. Shaffi
Raj Deo Singh, Shri
Ram Subhag Singh, Dr.
Ram Swarup, Shri
Rana, Shri M. B.
Randhir Singh, Shri
Rane, Shri
Rao, Shri Jaganath
Rao, Shri J. Ramapathi
Reddy, Shri Surendar
Saleem, Shri M. Yunus
Sapre, Shrimati Tara
Sen, Shri Dwaipayan
Sen, Shri P. G.
Shah, Shri Shantilal
Shambhu Nath, Shri
Sharma, Shri D. C.
Sharma, Shri M. R.
Shashi Bhushan, Shri
Sheo Narain, Shri
Shinkre, Shri
Sinha, Shri Mudrika
Sonavane, Shri
Surendra Pal Singh, Shri
Tiwary, Shri D. N.
Tiwary, Shri K. N.
Vyas, Shri Ramesh Chandra

MR. CHAIRMAN : The result* of the Division is : Ayes: 55; Noes: 69.

The motion was negatived.

16·38 HRS.

RESOLUTION *RE* : LIBERALISATION MOVEMENT IN CZECHOSLOVAKIA

SHRI SURENDRANATH DWIVEDY (Kendrapara): I move the following Resolution:—

"This House hails the brave people of Czechoslovakia in their bid to liberalise and democratise the political life of their country, reiterates its faith in the policy of non-involvement and non-interference in the internal affairs of any country and appeals to all freedom loving countries and people to extend their support and sympathy to the movement in Czechoslovakia."

I would have been happy if this Resolution had been moved by the Leader of the House, and much earlier, because I had to wait for my turn in the ballot so that a Resolution of this nature could be discussed.

It is really unfortunate that, when such a significant development has taken place in world politics, we have failed to react. Gone are the days when this country, whenever there was a freedom movement anywhere in the world, be it Abyssinia, or be it Spain, was expressing its sympathy and even sent brigades to those countries. What has happened now ? What has happened to this country ? What has happened to the Government here ? Even the Congress Party has not passed any Resolution reacting to this very significant development.

I can understand the difficulty of the Communist Party of India in coming out with a Resolution....

AN HON. MEMBER: Has his party passed a resolution ?

*The following Members also recorded their votes:
AYES: Sarvashri Dinkar Desai, K.M. Madhukar, Madhu Limaye and K. P. Singh Deo.
NOES : Sarvashri Sitaram Kesri and Dalbir Singh.